

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

CP/020/70/2019 in OA/20/567/2013

HYDERABAD, this the 9th day of July, 2021



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

1. P. Rajeswara Rao,
S/o. P. Gopala Rao,
Aged about 55 years, Occ: Construction,
Assistant :Cø(Welder),
O/o. Project Director,
Ship Building Centre,
R/o. Block No.31,
G 3, Visveswarayanagar, BHPV Post,
Gajuwaka,
Visakhapatnam ó 530 026.
2. G. Ramachandra Rao,
S/o. G. Panduranga Rao,
Aged about 57 years,
Occ: Construction Assistant,
-CøWelder, O/o. Project Director,
Ship Building Centre, R/o. House No.66,
I.H. Colony, Malkapuram Post,
Visakhapatnam ó 530 011.

...Petitioners

(By Advocate: Sri M. Bhaskar)

Vs.

1. Union of India,
Ministry of Defence,
Rep. by its Secretary,
Govt. of India,
North Block,
New Delhi ó 110 001.
2. Sri K. Srinivas,
the Project Director,
Ship Building Centre, Varuna Block,
Naval Base, Godavari Gate,
Sindhya Road,
Near Naval Dockyard ó 02,
Visakhapatnam ó 530 014.

3. Sri K. Hemantha Kumar,
 Construction Supervisor (Electr Mech),
 Ship Building Center,
 Naval Base Post,
 Visakhapatnam 6 530 014.

4. Shri Baggu Ramakrishna,
 Construction Supervisor (SWS),
 Ship Building Center,
 Naval Base Post,
 Visakhapatnam 6 530 014.

5. Shri Rongali Sankara Rao,
 Construction Supervisor (SWW),
 Ship Building Center,
 Naval Base Post,
 Visakhapatnam 6 530 014.

6. Shri K. Adinarayana,
 Construction Supervisor (Pipe Fitter),
 Ship Building Center,
 Naval Base Post,
 Visakhapatnam 6 530 014.

7. Shri Jakkanna Chinnappa,
 Construction Supervisor (Machinist),
 Ship Building Center,
 Naval Base Post,
 Visakhapatnam 6 530 014.

8. Sri Shaik Venkata Ramana,
 Construction Supervisor (Instr Mech),
 Ship Building Center,
 Naval Base Post,
 Visakhapatnam 6 530 014.

.... Contemnors/
 Respondents

(Petitioners/Applicants No.2 in the O.A. and Respondents No.1 & 3 to 8 in the O.A. are not necessary parties to this C.P.)

(By Advocate: Smt. K. Rajitha, Sr. CGSC)

ORAL ORDER
(As per Hon'ble Mr. Ashish Kalia, Judl. Member)



Heard the learned counsel for the parties.

2. Sri M. Bhaskar, learned counsel for the petitioners submits that the order of this Tribunal passed in OA/20/567/2013 has been implemented by the respondents. Hence, the Contempt Petition is closed.

(B.V. SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

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